

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

Original Application No. 1163 of 2000

New Delhi, this the 14th day of December, 2000

HON'BLE MR. KULDIP SINGH, MEMBER (JUDL)

1. Mohd. Nisar S/o Late Karmat Khan
2. Smt. Fatima S/o Late Karmat Khan .. Applicants

(Both applicant R/o D-39 Staff Quarters
National Zoological Park,
New Delhi-3.

(By Advocate: Shri Vinod Kumar)

Versus

1. Union of India
Through: The Secretary,
Min. of Environment & Forests,
Paryavaran Bhawan, CGO Complex, New Delhi.
2. The Director,
National Zoological Park, New Delhi.
3. Estate Officer,
National Zoological Park,
New Delhi. -RESPONDENTS

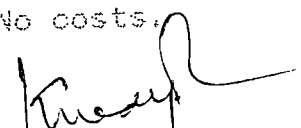
(By Advocate: Shri V.S.R. Krishna)

ORDER (ORAL)

By Hon'ble Mr. Kuldip Singh, Member (Judl)

This OA was taken up for hearing in the pre-lunch session. Shri V.S.R. Krishna appearing for the respondents had raised various objections for the grant of relief, as prayed for in the OA, but no one appeared for the applicant.

2. However, in the after-noon session Shri Vinod Kumar, learned counsel for the applicants appeared and prayed that he may be allowed to withdraw the OA. Shri Krishna who is also present in the court has no objection to this prayer. In view of the prayer made by the applicant, OA is dismissed as withdrawn. No costs.


(KULDIP SINGH)
MEMBER (JUDL)